PENDENCY REPORT AS ON 29-01-2021			
SI No.	Case Type	Total	
1	ABLAPL- Anticipatory Bail	11280	
2	ADMLS-Admirality Suits.	10	
3	AHO-Appeal Against High Court Order.	50	
4	ARBA-Appeals under Indian Arbitration Act.	274	
5	ARBP-Petitions under Indian Arbitration Act.	170	
6	AS-Admirality Suit.	1	
7	BLAPL-Bail Application.	5042	
8	CEREF-Reference under Central Excise Act.	20	
9	CMAPL-Miscellaneous Applications.	2541	
10	CMPAT-Company Act.	84	
11	CMP-Civil Miscellaneous Petition	2473	
12	COA-Appeals against judgement in Comp.Pet.	17	
13	COAPL-Appl.in pending Proceeding(Comp. Act.)	2	
14	CONTAC-Appeals against orders in Civil Contempt	7	
15	CONTAR-Appeals against orders in Crl.Cont.mater	1	
16	CONTC-Cotempt of Court Cases (Civil contempt)	5127	
17	Contempt Petition in Bhubaneswar Bench	5	
18	Contempt Petition in Cuttack Bench	120	
10	Contempt Petition in Sambalpur Bench	1	
20	CONTR-Proceeding relating to Criminal Contempt	54	
20	COPET-Orginal Petition (Companies Act.)	130	
21	CRA-Criminal Appeals	1031	
22	CRLA-Appeal against Judgement/Sentence.	9958	
	CRLLP-Appear against Judgement/Sentence.		
24 25	CRLMA-Other Miscellaneous Application.	<u>1502</u> 639	
25		10691	
	CRLMC-Appl.under Sec.482 Cr.P.C.	577	
27	CRLMP-Criminal Miscellaneous Petition		
28	CRLREV-Criminal Revision.	8994	
29	CRMC-Criminal Miscellaneous Case	22	
30	CRP-Revision Petition.	158	
31	CRREV-Criminal Revision	261	
32	CS(OS)-Civil suits.	1	
33	CUSREF-Reference under Customs Act.	3	
34	CVA-Civil Appeals	3	
35	CVREV-Civil Revision.	39	
36	CVRVW-Civil Review.	19	
37	DSREF-Confirmation under Sec.336 Cr.P.C.	3	
38	EC-Execution Case.	3	
39	ELA-Appeals from Judgement in Election Pet.	14	
40	ELPET-Election Petitions.	28	
41	EXFA-Execution First Appeal.	3	
42	EXOS-Execution Application.	4	
43	EXP-Execution Petition.	21	
44	FA-First Appeal	1092	
45	FAO-First Appeal from Orders.	3328	
46	FA(OS)-FA from Judgement in original suits.	1	
47	GA-Government Appeals	111	
48	GCRLA-Government Appeals	392	
49	GUAP-Pet. under Guardianship and Wards Act.	12	
50	IP(M)-Main Petition (Insolvency ACt.)	1	
51	ITA-Appeals Income-tax	403	
52	JCRA-Jail Criminal Appeals	15	
53	JCRLA-Jail Criminal Appeal	1208	
54	JCRLRV-Jail Criminal Revision.	11	
55	JCRMC-Jail Criminal Misc.Case.	1	
56	LAA-Appeals (Land Acquisition Act)	975	
57	LPA-Letters Patent Appeals.	36	
58	MACA-Motor Accident Appeals.	6562	
59	MAC-Motor Accident Claims.	1	
60	MA-Miscellaneous Appeals	102	

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94WPC(OAPC)-Original Application (Provisional) in Cuttack Bench395WPC(OAS)-Original Application in Sambalpur Bench496WPCRL-Pet.UA.226 for Writ of Habeas Corpus.58797WPC(TAC)-Transfer Application in Cuttack Bench498WP(C)-Writ Petition under Art.226 and 227.69939	92	WPC(OAC)-Original Application in Cuttack Bench	591	
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96WPCRL-Pet.UA.226 for Writ of Habeas Corpus.58797WPC(TAC)-Transfer Application in Cuttack Bench498WP(C)-Writ Petition under Art.226 and 227.69939	94		3	
97WPC(TAC)-Transfer Application in Cuttack Bench498WP(C)-Writ Petition under Art.226 and 227.69939	95	WPC(OAS)-Original Application in Sambalpur Bench	4	
98 WP(C)-Writ Petition under Art.226 and 227. 69939	96	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	587	
	97	WPC(TAC)-Transfer Application in Cuttack Bench	4	
Grand Total 171769	98	WP(C)-Writ Petition under Art.226 and 227.	69939	
	Grand Total 171769			